

## **SESSION REVIEW – ELEVENTH SESSION** **12<sup>th</sup> September to 18<sup>th</sup> September 2007**

Dear

I am honoured to apprise you with the business conducted by the Delhi Legislative Assembly in the recently concluded Eleventh Session of the Third Assembly.

The Session commenced on the 12th September 2007 and was adjourned *sine die* on the 18th September 2007 after holding five sittings. A brief summary of the various business disposed by the House during the session is as follows: -

**Obituary References:** The House paid homage to the following during the session:

1. Shri Chander Shekhar, Ex-Prime Minister of India.
2. Shri S.L. Khurana, Ex-Lt. Governor of Delhi.
3. Shri Sahib Singh Verma, Ex-Chief Minister of Delhi
4. Shri Amar Chand Shubh, Ex-Executive Councillor, Delhi Metropolitan Council.
5. Shri Vasdev Kaptan, Ex-Member of Delhi Legislative Assembly.

**Reports Of The House Committees:** The following reports were presented and adopted:-

1. Thirteenth Report of the Business Advisory Committee.
2. Tenth Report of the Private Members Bills and Resolutions Committee.
3. Second Report of Government Assurance Committee
4. First Report of Estimate Committee
5. Second Report of Rules Committee

**Questions:** One Hundred questions were admitted as starred and Three hundred ten questions as unstarred. Twenty-two starred questions were actually raised in the House and replied by the concerned Ministers. One hundred and twelve supplementary questions were asked on these starred questions.

**Papers Laid on the Table:** The Chief Minister and Ministers tabled copies of 46 Notifications, Orders and Reports etc. issued during the prorogation of the Assembly by their respective Department

**Legislative Proposals:** The House considered and passed the following legislative proposals:

1. 'The Delhi Fire Service Bill, 2007.
2. 'The National Capital Territory of Delhi (Incredible India) Bed & Breakfast Establishments (Registration & Regulation) Bill, 2007'.
3. 'The Indian Stamp (Delhi Amendment) Bill, 2007'

**Special Mentions:** Forty one issues were allowed to be raised in the House and in the cases of Fourteen important matters the concerned Ministers replied on the floor of the House .

**Short Duration Discussion:** Due to the time constraint only two Short Duration Discussions were held on the following subjects:-

- i) "Situation arising out due to irregularities in the process of privatization of power and the continuing grim situation of power in the Capital after its privatization "  
The Minister of Power replied to the debate.
- ii) "Situation arising out of acute water scarcity in the Capital and high level of pollution in the Yamuna river".  
The Chief Minister replied to the debate.

**Private Members Resolutions:** The following Resolution was discussed and passed by the House:-

"This House resolves that the prevailing Policy of DDA relating to allotment of land to educational and health services institutions through auction be abolished forthwith and the earlier policy be restored".

The resolution was adopted by voice vote.

The House was adjourned *sine-die* on the 18th September 2007 with the rendering of the National Anthem (*Jana Gana Mana*).

**With high regards.**

**Yours sincerely,**

**(Siddharath Rao)**

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